

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 24

IA No. 625/2023

In

CP (IB) No. 441/Chd/Pb/2019

(Admitted)

Under Section 9 & 21 IBC 2016

In the matter of:-

Anhui Technology Imp. & Exp Co. Ltd

...Petitioner/ Operational Creditor

Vs.

AK Edu Technologies Pvt. Ltd.

...Respondent/ Corporate Debtor

Present through Video Conferencing:

None for the applicant in IA No. 625/2023.

IA No. 625/2023

List the matter for consideration on 28.04.2023.

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**(Ajai Das Mehrotra)
Member (Technical)**

March 10, 2023

SM

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**(Harnam Singh Thakur)
Member (Judicial)**